

**Expenditure incurred on Republic Day and Beating Retreat Ceremony**

\*361. SHRI LOKANATH MISRA: DR. K. MATHEW KURIAN: SHRI SUBRAMANIAN SWAMY: SHRI S.C. ANGRE: SHRI JAGDISH PRASAD MATHUR SHRI MONORANJAN ROY:

Will the Minister of defence be pleased to refer to the reply given to Unstayed Question No. 1143 in the Rajya Sabha given on the 22nd March, 1974 and state:

(a) whether the compilation of accounts relating to expenditure incurred on this year's Republic Day Parade and Beating Retreat Ceremony has since been completed; and

(b) if so, what are the details thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) Accounts for the Republic Day Celebrations, 1974 have not yet been finalised. Steps are being taken to collect the details of accounts from the authorities concerned as early as possible. A statement showing the expenditure incurred on this year's Republic Day Parade and Beating Retreat Ceremony by the Central Government will be laid on the Table of the House after the accounts have been finalised and compiled.

**Conservation of Coal Reserves**

◆362. DR. Z.A.AHMAD:  
SHRI GURUMUKH SINGH MUSAFIR:  
SHRI KALI MUKHERJEE:  
SHRI A. G. KULKARANI:  
SHRI KRISHAN KANT:  
SHRI V. B. RAJU:  
SHRI CHANDRASHEKHAR:  
SHRI J. S. TILAK:

Will the Minister of STEEL AND MINES be pleased to state what steps are being taken to conserve coking coal reserves for a longer period?

THE MINISTER OF STEEL AND MINES (SHRI K.J.D. MALAVIYA): The following 3—3 RSS/ND/74

steps have been taken towards conservation of coking coal reserves:

- (i) Scientific Mining, including sand-stowing;
- (ii) Re-structuring and re-organisation of mines;
- (iii) Control over distribution under the Colliery Control order; and
- (iv) Utilisation of medium coking and blend-able coal along with prime coking coal to the maximum extent possible.

**Contracts for Defence Works**

\*363. SHRI SALIL KUMAR GANGULI: Will the Minister of DEFENCE be pleased to state:

(a) the names of contractors who were awarded contracts exceeding Rs. 20 lakhs at a time for construction of buildings, roads, aerodromes by the Defence Ministry in 1970-71, 1971-72, 1972-73, and 1973-74; and

(b) what is the amount involved in each case?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) A Statement giving the requisite information, is laid on the Table of the House. [See Appendix LXXXVIII, Annexure No 21].

**Production of tractors by Escorts Ltd.**

◆364. SHRI HARSH DEO MALAVIYA:  
SHRI SARDAR AMJAD ALI:  
SHRI N. R. CHOUDHURY:  
DR. R. K. CHAKRABARTI:  
SHRI ROSHAN LAL:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) the production figures of tractors by Escorts Limited, Faridabad, during the last three years;

(b) what was the price charged for a tractor by the concern during the same period;

(c) whether Escorts Limited were also given licences for importing Ford tractors and whether in contravention of the licence tractors of some other make were imported; and

(d) if so, what action has been taken against company for contravention of the licence?

THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAI): (a) to (d) A statement is laid on the Table of the House.